

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR B. SUDHEENDRA KUMAR

Petition(s) for Special Leave to Appeal (Civil) No(s).20777/2005

ASHOK SADHURAM MULCHANDANI

Petitioner(s)

VERSUS

NEELIMA SADANAND VARTAK & ORS.

Respondent(s)

(With prayer for permission to file additional documents, and with prayer for interim relief and office

report )

WITH SLP(C) NO. 4436 of 2006

(With prayer for interim relief and office report)

Date: 09/10/2006 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Shivaji M. Jadhav,Adv.

For Respondent(s)

Mr. S.C. Birla,Adv.

Mr. V.N. Raghupathy ,Adv

UPON hearing counsel the Court made the following

O R D E R

List the matter before the Court of Registrar-II on 16.10.2006 as ordered by the said

Court.

(B. Sudheendra Kumar)

Registrar

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